

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

**Dated :01<sup>st</sup> March, 2025**

**No. 1509 A** : On being relieved of his present assignment, the services of Sri Nitish Kumar, District & Additional Sessions Judge, Aurangabad is placed at the disposal of the General Administration Department, Government of Bihar, Patna for his appointment as Joint Secretary - cum - Additional Legal Remembrancer in Law Department, Government of Bihar, Patna on deputation basis for a maximum period of three years.

**By order of the High Court,**  
**Sd/- P.K. Malik**  
**Registrar General**

**Memo No.....** / **Dated, Patna, the 1<sup>st</sup> March, 2025**  
XIX-97-2021

Copy forwarded to Principal District & Sessions Judge, Aurangabad for information and with a direction to Sri Kumar to make over charge of his office at Aurangabad, immediately on receipt of the notification of General Administration Department, Government of Bihar, Patna placing his services at the disposal of Law Department, Government of Bihar, Patna as also the notification of Law (Judicial) Department, Government of Bihar, Patna appointing him as Joint Secretary-cum-Additional Legal Remembrancer in Law Department, Government of Bihar, Patna and to join his new assignment soon thereafter.

**By order of the High Court,**  
**Sd/- P.K. Malik**  
**Registrar General**

**Memo No. 18462-18476.....** / **Dated, Patna, the 1<sup>st</sup> March, 2025**

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to the Department's Notification No. 3539 dated 28.02.2025 / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / The Under Secretary to the Govt. of Bihar, Finance Deptt. (P.C.F.C.-3), Old Secretariat, Patna / Registrar, I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/c A.D. Statistical Section, Patna High Court, Patna / S.O. I/c A.D. (Misc.) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

  
**Registrar General**